

श्री नरेश यादव : संविधान तो सभी का है। .. (व्यवधान) ..

उपसभापति : संविधान सब का है, बैठिये। एक घंटे में संविधान को कोई तफ़ील नहीं होगी। आप 12 बजे रज करिये। क्वेश्चन नम्बर, 301, श्री शिव चरण सिंह जी।

## ORAL ANSWERS TO QUESTIONS

### Condition of National Highways in Assam, Rajasthan and M.P.

\*301. SHRI SHIV CHARAN SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that condition of National Highway leading to and passing through Assam, Rajasthan and Madhya Pradesh is pitiable; and

(b) if so, the details of the steps/efforts taken/contemplated to improve the highways?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN: (a) No, Sir.

(b) National Highways are being maintained in traffic worthy condition within available resources. Further, improvement works such as widening, strengthening, reconstruction of weak and narrow bridges and geometric improvements etc, are also being carried out in a phased manner subject to the availability of funds, traffic needs and inter-se priority.

श्री शिव चरण सिंह : माननीय उपसभापति महोदया, मैं मंत्री जी ने जो उत्तर दिया है उससे बिल्कुल असंतुष्ट हूँ। मैं इन्हीं के उत्तर का सार बताना चाहता हूँ। देश भर में नेशनल हाइवेज की जो लैम्प है वह

34,608 किलोमीटर है। महोदया, आन्ध्र में 2,888 किलोमीटर, आसाम में 2,294, गुजरात में 1,631, कर्नाटक में 1,994, एम. पी. में 2,943, महाराष्ट्र में 2,918, तमिलनाडु में 1,896, हरियाणा में 698, उत्तर प्रदेश में 2,733 किलोमीटर है। अब महोदया प्रत्येक वर्ष सरफ़ेस ट्रांसपोर्ट मिनिस्ट्रीज अपनी मनमर्जी से बजट घटाती और बढ़ाती रहती है। मैं मिसाल के तौर पर बताना चाहता हूँ कि आन्ध्र में इन्होंने 1995-96 में 4,010 लाख रुपया दिया इस वर्ष इन्होंने आध्र का घटा दिया। आसाम में इन्होंने 1650 लाख रुपया दिया था, आसाम का घटा दिया। गुजरात में 4398 दिया उसका 2800 कर दिया। कर्नाटक में 2600 लाख रुपया था उसको 3300 लाख कर दिया है। आप अंदाज करिए। 12 प्रांतों का घटा दिया। कर्नाटक का बढ़ा दिया। एम. पी. के अंदर 2,020 लाख रुपया था उसका 1,020 कर दिया। केवल मैं स्टेटमेंट पढ़ रहा हूँ मध्य प्रदेश और आसाम का। महोदया 2,020 लाख की जगह 1,020 लाख कर दिया। सरासर एक हजार काट दिया इन्होंने क्या यह मंत्री जी का कोई घर का महकमा है जो चाहे कर दो, चाहे जिसको काट दो चाहे जिसको बढ़ा दो। यह मैं आंकड़े इसलिए दे रहा हूँ महोदया, महाराष्ट्र का 2918...

उपसभापति : जवाब तो आने दीजिए।

श्री शिव चरण सिंह : केवल 1920 लाख रुपए दिया है महाराष्ट्र को। कमाल कर दिया है इन्होंने। कैसे छांटा है यह मेरा बेटा है यह मेरा दुश्मन है। महोदया, राजस्थान में जहाँ का मैं रहने वाला हूँ 2930 किलोमीटर का नेशनल हाइवे है। आप माननीय सुनिए, ध्यान दीजिए। इन्होंने पिछले साल 6070 लाख रुपए दिया महोदया और इस साल 4200 लाख रुपए। काट दिया सरासर। कमाल है और कहते हैं सड़कें ठीक हैं। मरम्मत करा रहे हैं मेरे पहले प्रश्न का उत्तर दीजिए। यह जो आपका बंटवारा है यह किस आधार पर है और आपने अब तक गलत बंटवारा क्यों किया? मेरा प्रश्न नम्बर वन।

**SHRI T. G. VENKATRAMAN:**  
Madam, I could not gather anything from what he has said.

**THE DEPUTY CHAIRMAN:** I will tell you what he has said. When you distribute money, why is there differentiation? (Interruptions).

**SHRI T. G. VENKATRAMAN:**  
I would like to submit that the allocation of funds in the First Plan was 1.4 and now it is 0.4. Therefore, the allocation of funds in the budget has gone down from First Plan to Eighth Plan. We distribute funds on the basis of availability of funds and also on the basis of projects approved. We are doing the work. There is no question of stepmotherly treatment to any State. Actually funds are being allocated as per the programmes.

**SHRI SHIV CHARAN SINGH:**  
What is the criterion? This is the last year of the Plan. What is the criterion of distributing funds?

**SHRI T. G. VENKATRAMAN:**  
Our criterion is, we are giving importance to economy, we are giving importance to roads. We prepare Plans and programmes and accordingly funds are allocated every year. There is no discrimination against any State.

**श्री शिव चरण सिंह :** महोदय, जकाज क्की नहीं आया है। काइटेरिया के बारे में नहीं बताया है। लेकिन मैं दूसरा स्पेसिफिक.....

**उपसभापति :** नहीं, नहीं। उन्होंने यह कहा कि पैसे जो प्लान में मिलते थे एलोकेशन में, कम हो गए हैं इसीलिए इस वर्ष कम दिया है।

**श्री शिव चरण सिंह :** कर्नाटक के कैसे बढ़ गए ?

**उपसभापति :** अब उनको पूछ लेने दीजिए। आप बठीए।

Mr. Dave, do you think he is not capable to put a question?

**श्री शिव चरण सिंह :** कर्नाटक में 1994 किलोमीटर लेंथ है नेशनल हाइवेज को। वहां पर कैसे बढ़ गए ? दूसरे प्रांतों में घट गए। दूसरा मेरा प्रश्न जो है महोदय, "ख" उसका जवाब मुझे कृपया दें कि कर्नाटक में कैसे बढ़ गया लास्ट इयर में। "क" का भाग है यह।

**SHRI T. G. VENKATRAMAN:**  
There is no increase at all, as I have already stated... (Interruptions).

**THE DEPUTY CHAIRMAN:** He does not come from Karnataka. He comes from Tamil Nadu... (Interruptions)...

**श्री शिव चरण सिंह :** महोदय, यह न है, तमिलनाडु का भी सौ करोड़ रुपया बढ़ा है। तमिलनाडु में 1995-96 में 1100 लाख था और अभी दिया है 1905, तमिल नाडु में उन्होंने बढ़ा दिया है।

**उपसभापति :** अच्छा जवाब तो आने दीजिए।... (व्यवधान)

**श्री शिव चरण सिंह :** वहीं तो मड़बड़ है।

**उपसभापति :** शिव चरण जी, धीरे।

**SHRI T. G. VENKATRAMAN:**  
Madam, there is no basis for this apprehension. As you have plainly put it, after the programme is approved, we are going ahead with it. If sufficient funds are available, we will be able to comply with his request.

**श्री शिव चरण सिंह :** महोदय, मेरा दूसरा प्रश्न है।

**उपसभापति :** आपका दूसरा हो गया।

**श्री शिव चरण सिंह :** दूसरा तो अभी आया। ... (व्यवधान)... महोदय, मैं माननीय मंत्री जी से पूछना चाहता हूँ कि राजस्थान में इन्होंने 14 नई सड़कों को शामिल किया है और 20 करोड़ खर्चा दिया है। 35 में से 7 पुल लिए हैं और केवल 12 करोड़ रुपये दिए हैं। मैं माननीय मंत्री जी से डायरेक्ट पूछना चाहता हूँ कि क्या आप सिरहोही, नामौर और हनुमानगढ़ रोड और कांथला से अजमेर, सलूबर... (व्यवधान)...

**श्री वसीम अहमद :** आप चेन्नर से कहिए ... (व्यवधान)...

**श्री शिव चरण सिंह :** मैं चेन्नर को ही कह रहा हूँ। मैं आपको प्रश्न नहीं कर रहा हूँ, मैं चेन्नर के माध्यम से ही कह रहा हूँ। आप बीच में क्यों कोलते हैं। महोदय, सिरहोही, नामौर और हनुमानगढ़ दूसरी जो रोड है अजमेर, सलूबर, कांथला पोर्ट इस देश का सबसे महत्वपूर्ण पोर्ट है मिडल ईस्ट को वहां से हमारा इंपोर्ट भी होता है और एक्सपोर्ट भी होता है। सब से इंपोर्ट नेशनल हाइवे है नंबर तीन दिल्ली भिवाड़ी करौली शिकपुरी का जिस पर 70 करोड़ खर्चा खर्च हो गया। इन करोड़ों को राजस्थान के बजट में आप कोई एक्स्ट्रा पैसा देने जा रहे हैं, उसमें आप देगे या नहीं देगे यह मुझे साफ जवाब दीजिए, और अगर, जयपुर नेशनल हाइवे नंबर दो और अगर दिल्ली-जयपुर नेशनल हाइवे नंबर 8 इसको दोहरी लाइन में कब तक परिवर्तित कर देंगे?

**उपसभापति :** यह तो 5-6 सवाल पूछे लिए। ... (व्यवधान)...

**श्री शिव चरण सिंह :** एक में ही हां क दें तब तो ... (व्यवधान)...

**उपसभापति :** आप इतनी डाइरैक्शन में चले न। जल्दिए बोलिए।

**SHRI T. G. VENKATRAMAN:** Madam, I have already answered this question. Everything depends on funds. Funding has gone down. We

have already passed a resolution and I am banking upon it. A resolution to levy four per cent cess on diesel and petrol is there. If that comes, certainly, I will be able to oblige all my friends.

**SHRI BRATIN SENGUPTA:** Madam, I am very sorry with the statement of the Ministry. If I am wrong, I want to be corrected. So far as my information goes, Highway 31 is the lifeline for the entire North-East. It leads to North-East and it passes through North-East. But a part of that road is in a dilapidated condition and it has remained so for many years. But the reply to the question is that it is perfectly okay. Is it true that National Highway 31 which connects National Highways 39 and 51 and which leads to Nagaland and Dimapur is in a very bad condition?

**SHRI T. G. VENKATRAMAN:** It is not correct. I have already answered that question. There are some stretches, where the road is bad. But we are maintaining it according to available funds.

**SHRI SIKANDER BAKHT:** I beg your pardon. I am not interfering. But to say that because finances are not available, we continue with bad roads is not right. What is this? This is not right. Your Ministry may

be in difficulty as far as finances are concerned. But how can you say that because finances are not coming, you are not going to repair the road?

**SHRI T. G. VENKATRAMAN:** I am sorry. I have not been properly understood. I have already submitted that there is a financial crunch and I am trying my best to get finances. If it is given, I will be able to do this work. That is what

I am saying.

**SHRI SIKANDER BAKHT:** I am objecting to that very fact. It is

your responsibility to provide proper roads.

**SHRI T. G. VENKATRAMAN:**  
Sir, I am taking all responsibility for providing roads provided I get the funds.

**THE DEPUTY CHAIRMAN:**  
Let us wait till we get the funds.

**श्री सुशीलकुमार संभाजीराव शिन्दे :**  
महोदय, इतना फायनेसियल कंच होने के बाद भी मैं इस सरकार को धन्यवाद देना चाहता हूँ कि म्युनिसिपैलिटी और कॉर्पोरेशन के जो रोड्स हाइवे के जाते हैं, उन के मेंटेनेंस के लिए छोटी म्युनिसिपैलिटी और कॉर्पोरेशन को बहुत तकलीफ होती थी, व म्युनिसिपैलिटी कर पाती थी और न ही हाइवे कर पाते थे, लेकिन इस वक्त इस गवर्नमेंट ने यह निर्णय लिया है कि उनकी देखभाल भारत सरकार करेगी। इसलिए मैं उन का अभिनन्दन करता हूँ कि इतना फायनेसियल कंच होने के बाद भी वह यह कार्य कर रहे हैं।

**विपक्ष के नेता (श्री सिकंदर बख्त) :**  
वह कह रहे हैं पैसा नहीं है।

**श्री सुशीलकुमार संभाजीराव शिन्दे :**  
जो वह अच्छे काम कर रहे हैं, उसके लिये तो अभिनन्दन करना चाहिए।

**THE DEPUTY CHAIRMAN:** If he feels that he is correct, then why should you object to his thanking the Government? At least allow him to speak.

**SHRI SUSHILKUMAR SAM-  
BHAJIRAO SHIDE:** You are sup-  
porting. I know that. Sometimes I  
needs his support, but many a time  
I don't need his support.

लेकिन मैडम, इन का एक एक्ट है जिस  
कि नार्थ-ईस्ट में हमेशा तकलीफ होती  
है, वह है एक तो रिबन-डेलवरीपमेंट  
और दूसरा एनक्रोचमेंट। यही बातें आज  
करे देश में हो रही हैं। इसलिए आप की

एक निर्णय लेना चाहिए कि सिटी में जाने  
वाले रोड पर इतने अंतर के बाद हम घर  
बांधने की परमीशन देंगे और सिटी के  
बाहर इतने एरिया के बाद परमीशन देंगे,  
लेकिन ऐसा होता है कि जब एक्सटेंशन  
ऑफ एरिया म्युनिसिपैलिटी में आता है,  
कॉर्पोरेशन में आता है तो 6-8 साल निर्णय  
नहीं होता है। इस कारण वहाँ एनक्रोच-  
मेंट बढ़ता है। इसलिए इमीडिएटली स्टेट  
गवर्नमेंट और आप के डिपार्टमेंट के द्वारा  
निर्णय लेना जरूरी है। तो इस के लिए आप  
क्या कार्यवाही करेंगे, यह बताने का कष्ट करें।  
मैडम महाराष्ट्र का प्रश्न बहुत ज्वलंत है  
क्योंकि वहाँ गरीब लोग रास्ते पर बैठ  
जाते हैं। मैडम, शोलापुर में यह हुआ है।  
वर्ष 1994 में एक्सटेंशन ऑफ एरिया के  
बारे में कॉर्पोरेशन का पत्र यहाँ मंत्रालय में  
आया, लेकिन अभी तक उस का निर्णय  
नहीं हुआ है। आप का निर्णय शहर में  
एक होता है और ग्रामीण विभाग में दूसरा  
होता है जबकि वह एक्सटेंशन ऑफ  
एरिया में आता है। मैडम, मैं यह इसलिए  
बता रहा हूँ कि उस शहर में कुछ सुविधा  
देकर एक पर्टीकुलर पॉइंट पर कंस्ट्रक्शन  
की परमीशन दी गयी। फिर 3 साल पहले  
जब वह एक्सटेंशन एरिया ले लिया है लेकिन  
शोलापुर के बारे में अभी तक निर्णय नहीं  
हुआ है।

मैडम, मैं अभी इस का उत्तर नहीं  
चाहूँगा, लेकिन नार्थ-ईस्ट में भी वही  
प्रॉब्लम रिबन डेलवरीपमेंट और एनक्रोचमेंट  
की हो रही है। मैं जानना चाहूँगा कि आप  
का विभाग इस बारे में तुरन्त निर्णय ले  
सकेगा, यह मुझे बताने का कष्ट करें।  
मैडम, मैंने लेखी प्रश्न इसलिए पूछा क्योंकि  
नार्थ ईस्ट की और हमारे यहाँ की समस्या  
एक जैसी है।

**THE DEPUTY CHAIRMAN:** I  
can call someone else. He will send  
you a very lengthy answer when he  
gets the information. Now I can call  
another Member. I am sure you  
don't have the information because  
he put some other question. If you  
have the information, please give it.  
If you don't have...

**SHRI T. G. VENKATRAMAN:**  
Madam, I will be able to answer his question. We have already enunciated a policy saying that with regard to roads that are covering municipalities and corporations, if they are abutting National Highways, we will take them over and we will do it. That is the policy. With regard to encroachment it is correct that it is in the interest of the State Government to see that all our National Highways are not encroached upon. But we are not properly looking into it. I am bringing without any further delay a piece of legislation to remove encroachment and to have an easy access. I am taking it up in the next session.

**श्री राम गोपाल यादव :** थैक्यू मैडम जहाँ तक राष्ट्रीय राजमार्गों का प्रश्न है, उत्तर प्रदेश की पिछली सरकारों ने कई प्रस्ताव केन्द्र सरकार को इस आशय के भेजे हैं कि कई महत्वपूर्ण मार्गों को राष्ट्रीय राजमार्गों में शामिल कर लिया जाए, लेकिन उन में से ज्यादातर प्रस्ताव अभी भी वहाँ लंबित हैं। मैं माननीय मंत्री जी से यह जानना चाहूंगा कि पिछले 10 वर्षों में उत्तर प्रदेश के लिए कितने राष्ट्रीय राजमार्ग स्वीकृत किए गए और अन्य राज्यों के लिए कितने स्वीकृत किए गए और इन की कुल लंबाई कितनी है ?

**SHRI T. G. VENKATRAMAN:**  
Madam, this is a general question. I would have been able to answer him if his question had been a specific one. With regard to schemes in UP, my submission is that certain grants have been made. I can give those figures. In 1992-93.. (Interruptions)...

**SHRI RAM GOPAL YADAV:** I wanted to know about the new national highway projects.

**SHRI T. G. VENKATRAMAN:**  
Madam, some new national highways were sanctioned. But they are awaiting funding. I will do it as soon as the funds come.

**श्री दावा लामा :** 55 नम्बर राजमार्ग के बारे में मैं कहना चाहता हूँ कि वह रास्ता बहुत खराब है और वहाँ जो लैंड स्लाइडिंग हुआ है, उसकी वजह से वह और भी खराब हो गया है।

**उपसभापति :** कृपया माइक पर बोलिए।

**श्री दावा लामा :** जो सिलीगुड़ी से दार्जिलिंग का राष्ट्रीय राजमार्ग नं. 55 है, उस रास्ते की हालत बहुत खराब है। अभी जो लैंड स्लाइडिंग वहाँ हुआ था, उसकी वजह से वह दो चार दिन बंद भी था, कल से ही वह रास्ता खुला है। मुझे मालूम नहीं कि उस रास्ते के लिए कितना फंड मिलता है, कितना फंड गवर्नमेंट देती है, अगर उस रास्ते की मेंटेनेंस का जो काम होना चाहिए, वह अच्छी तरह से नहीं होता है। इसलिए राष्ट्रीय राजमार्ग नं. 55 के हालत बहुत खराब हैं।

**SHRI T. G. VENKATRAMAN:**  
Madam, I want a separate notice for this question.

**श्री राघव जी :** उपसभापति महोदया, मध्य प्रदेश की सड़कों की हालत बहुत खराब है, आप तो स्वयं मध्य प्रदेश की हैं, आप इस बारे में बहुत अच्छी तरह से जानती हैं।

**उपसभापति :** मैं तो सारे हिंदुस्तान को हूँ क्योंकि कौन सी ऐसी सड़क नहीं जिस पर हम लोग नहीं चलते, दिल्ली में भी चलते हैं।

**श्री राघव जी :** हम तो अपना दावा विशेष करते हैं न।

महोदया, पिछले 10 वर्षों में मध्य प्रदेश के राष्ट्रीय राजमार्ग में एक भी किलोमीटर का समावेश नहीं किया गया है जबकि एक्सपर्ट कमेटी ने तीन राजमार्गों की सिफारिश की थी, इसके बाद भी दूसरे राजमार्ग ले लिए गए, मध्य प्रदेश के नहीं लिए गए। इसकी दृष्टि से देखा जाए, भारत के

होते हुए भी, मध्य प्रदेश में सबसे कम। प्रति हजार किलोमीटर में एक राष्ट्रीय राजमार्ग है, जनसंख्या के हिसाब से भी इसके बावजूद भी वहां जो कुछ सड़कें हैं, उनके रख रखाव की हालत देखिए कि 1995-96 में उनके लिए 20 करोड़ रुपए स्वीकृत हुए थे जो 1996-97 में 10 करोड़ कर दिए गए। जब कि कर्नाटक में हमारे यहां से कम सड़कें हैं, मध्य प्रदेश में 2945 किलोमीटर सड़कें हैं, कर्नाटक में 1994 किलोमीटर सड़कें हैं, लेकिन उनको 20 करोड़ रुपए दिए गए हमको 10 करोड़ दिए गए। अब यह कौन सा मापदंड है जिसकी वजह से जहां कम किलोमीटर सड़कें हैं, उनको तो ज्यादा पैसा मिल गया और जहां ज्यादा किलोमीटर सड़कें हैं, उनको कम पैसा मिला और पिछले वर्ष भी कम पैसा मिला ? तो माननीय मंत्री जी यह बताने का कष्ट करें कि यह अन्तर क्यों है ?

**SHRI T. G. VENKATRAMAN:**  
Madam, my hon. friend is harping on a point... (Interruptions)...

**डा० अलादी पी० कुमार :** ग्वालियर रेलवे स्टेशन पर संगमरमर, मार्बल लगा हुआ है, यह क्या है ?

**THE DEPUTY CHAIRMAN:**  
Please don't interrupt the Minister. Roads always cross through different States. We cannot separate them.

**SHRI T. G. VENKATRAMAN:**  
Madam, the apprehension and misunderstanding of the learned Member is that there is discrimination in the allotment of funds. There is absolutely no discrimination. We are doing it as per norms and programmes and within the fund availability. Therefore, there is no discrimination. The hon. Member can rest assured. I am for equal treatment of all States.

**SHRI RAGHAVJI:** My apprehension is supported by facts... (Interruptions)...

**डा० अलादी पी० कुमार :** मैडम मेरा एक सजेसन है... (व्यवधान)... इस हाउस में एक स्टेट से दूसरी स्टेट को डिफरेंसिएट करने का मौका मत दीजिए, यह अच्छा साइन नहीं है।

This is not a good sign.

**THE DEPUTY CHAIRMAN:**  
I said it already. Roads always cross through different States.

**DR. ALLADI P. RAJKUMAR:**  
But that differentiation should not be there.

**THE DEPUTY CHAIRMAN:**  
National highways cannot be there for one State.

**DR. ALLADI P. RAJKUMAR:**  
No, Madam, I am not saying that.

**THE DEPUTY CHAIRMAN:**  
Don't get hurt because you will have to travel to many places. Now, Shri Chavan.

**SHRI S. B. CHAVAN:** Madam I have to ask a question about the Ex-Hyderabad areas of the Maharashtra State. When I put this question last time, the Minister said that he was sympathetic with the issue and that he would certainly include some roads. The seven districts of the Ex-Hyderabad State, which are now part of Maharashtra, have about 15-16 kilometres from Sholapur to Hyderabad. When it was part of Hyderabad State, not a kilometre was added. After reorganisation in 1956, there is not even one kilometre which has been added. Will you kindly look into the matter on the basis of its merits? If there was no addition for the last 40 years or so and still if you are going to neglect that area, it will send a wrong Message. That is why I have been consistently asking for these areas to be covered. As far as resource crunch is concerned, I can understand your problem. But, I have not been quite able to

understand when vehicles are on the increase, when consumption of both diesel and petrol is also on the increase, why you are saying that you are not getting the funds. Actually, if consumption of diesel and petrol is increasing the surcharge and the kind of taxes we have on it cannot form part of General Revenues. Definitely, it will have to go for construction and repair of roads. In certain areas, new innovations have been started, i.e. you give certain roads which are very congested to private parties. They put their own money and levy tolls. On that basis, a number of roads have been given for repairs. I have pointed out one or two roads in this regard. I would like to understand from the hon. Minister whether he is going to consider the request that I have made to him seriously.

**SHRI T. G. VENKATRAMAN:** Sir, I quite remember the assurance I had given. Even today, I will not say that I will not do that. But, the only thing is that there is a financial crunch. I have been fighting for it. We have had a Half-an-Hour Discussion here in this House as well as in Lok Sabha. It is still pending in the Cabinet. I am still fighting for that. I am not getting an answer. It is connected with petrol price hike and all that which is being postponed from day-to-day. As per the resolutions of this House as well as of Lok Sabha, I am expecting four per cent. If the funds come, certainly, Sir, we will take into consideration important roads which you have suggested.

**THE DEPUTY CHAIRMAN:** Mr. Surjewala. I have already 17 questions. I don't now how I am going to cover all these roads... *(Interruptions)*...

श्री सिकन्दर बक्शत : फंडिंग उपलब्ध नहीं थे तो,

It amounts to condemnation of the entire Government. This is not the right way to answer.

उपसभापति : सुरजेवाला जी, मैंने आप नाम तो बुलाया है लेकिन .. *(व्यवधान)*

**SHRI S. S. SURJEWALA:** Madam, I am being interrupted while I am speaking ... *(Interruptions)* ... I want to now from the hon. Minister whether it is a policy matter or not. I want to ask of the Minister whether there is a policy of the Government of India to give priority to roads which are primarily very important for military operations. If so, then why the national highway passing from Delhi to Fezilka which runs through Bahadurgarh, Rohtak, Hisar and Hansi on the one side and the second road also, is being continuously neglected? Not a single penny has been spent on in the last ten years... *(Interruptions)*...

**SHRI T. G. VENKATRAMAN:** Madam, I want a separate question for that.

**SHRI S. S. SURJEWALA:** Madam in Delhi area it is so congested that nobody can pass through it. I would like to know from the hon. Minister whether there is any such policy. If so, whether he is going to take any action on this.

श्री महेश्वर सिंह : मैडम, मंत्री जी ने बार-बार सेंट्रल रोड फंड का हवाला दिया है ... *(व्यवधान)* ...

**THE DEPUTY CHAIRMAN:** See, I will tell you one thing. One second, please. Please sit down ... *(Interruptions)* ... The original question is about Assam, Rajasthan and Madhya Pradesh. You cannot just ask about any road because there are hundreds and thousands and millions of roads in the country... *(Interruptions)* ... Don't make it a Zero Hour. Please sit down.

SHRI S. S. SURJEWALA: Madam, I am talking about the military highway. ...*(Interruptions)*...

THE DEPUTY CHAIRMAN: I am not allowing any question, I will move to the next question.

श्री महेश्वर सिंह : मैडम, मंत्री जी सेन्ट्रल रोड फंड की बात कह रहे हैं... *(व्यवधान)*... मैडम, इन्होंने कहा है कि सेन्ट्रल रोड फंड ... *(व्यवधान)*...

THE DEPUTY CHAIRMAN: You cannot have the whole Question Hour on roads only. No *(Interruptions)* We can have a discussion on this. Even though it is a very serious question, the roads are bad, it cannot take half-an-hour. The Minister says that he does not have the funds we have to help him. *(Interruptions)*

SHRI PARAG CHALIHA: Madam, please allow me. *(Interruptions)*

THE DEPUTY CHAIRMAN: Please sit down. *(Interruption)* Please listen to me. *(Interruptions)*

SHRI PARAG CHALIHA: Madam, just a minute, please. *(Interruptions)* You are not allowing me, I am leaving the House in protest. *(Interruptions)* *(At this stage the hon. Member left the Chamber)*

THE DEPUTY CHAIRMAN: Okay, you may leave because there are many people who have to put question. *(Interruptions)* Mr. Maheshwar Singh, please sit down. I do not allow you. *(Interruption)* There is a limit. You cannot have 30-40 questions on one question, I am not allowing. *(Interruptions)*. Please sit down. We cannot allow it. We cannot have the next question. Do you think there are no other questions? *(Interruptions)* Now, Question No. 302.

### Road accidents in Delhi

302. SHRI BANGARU LAXMAN:

DR. B. B. DUTTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Traffic and Transport Division of the Central Road Research Institute has commented that Delhi Police lacks the technical expertise and has not analysed the data of deaths occurred on Delhi roads in a scientific manner;

(b) whether the road accidents in Delhi are on increase as there is no infrastructure for traffic management and frequent changes of heads of Delhi Traffic Police,

(c) whether Government have made any in-depth study in the light of the recommendations/suggestions sought for from the Central Road Research Institute, Traffic Management Task Force, Institute of Road Traffic Education (NGO) and the MCD; and

(d) if so, the outcome thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (d) A statement is laid on the Table of the House.

(a) and (b) The Government have seen the press report. However, the Institute has clarified that these remarks were made by the official concerned in his individual capacity and that the Institute does not subscribe to these views.

There has been some increase over the years in the number of road accidents in Delhi but this is for various reasons including a phenomenal growth in vehicular traffic.

(c) and (d) No such specific study has been made by the Government. However,

†The question was actually asked on the floor of the House by Shri Bangaru Laxman.